

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

Dated 12th June, 2019

No.HCM.II/175/2018-Estt /70: Consequent to the letter no. F.15011/35/2017-Jus-II dated 14th May 2019 of the Ministry of Law & Justice, Hon'ble the Chief Justice is pleased to designate Shri. Albert W. Lanong, MJS, Joint Registrar-cum-OSD, High Court of Meghalaya as Nodal Officer in matters relating to Family Courts, Fast Track Courts, SC/ST Courts, Women Designated Courts, Special Court for MP/MLAs, etc.

By Order,

REGISTRAR GENERAL

Memo No.HCM.II.175/2018-Estt/70-A

Dated Shillong, the 12th June, 2019

Copy to:-

1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's kind information.
2. The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for his Lordship's kind information.
3. The District & Sessions Judge, Shillong/ Nongpoh/ Jowai/ Tura/ Nongstoin/ Williamnagar/ Ampati.
4. The Director (J-II), Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, New Delhi. This has reference to your letters no. F.15011/35/2017-Jus-II dated 14.05.2019 & F.15011/35/2017-Jus-II dated 03.06.2019.
5. Shri. Albert W. Lanong, MJS, Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong for favour of information and necessary action.
- ✓ 6. The System Analyst, High Court of Meghalaya, Shillong for uploading this notification in the official website.
7. Office file.


REGISTRAR GENERAL

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12/6/19